

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

INDEX

S no.	Particulars	Page No.
1.	Objections to the report of the joint committee on behalf of Respondent No. 28, M/s Jyoti Dhaga Udyog Pvt. Ltd.	1 – 6
2.	Supporting Affidavit	7 – 8
3.	<u>ANNEXURE R-1:</u> A copy of the HSPCB Show Cause Notice and the latest response to the HSPCB Show Cause Notice along with all the relevant annexures.	9 – 51
4.	Vakalatnama and Board Resolution	52 – 53
5.	Copy of Aadhar Card	54
6.	Proof of Service	55

3535

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 28- M/s Jyoti Dhaga Udyog Pvt. Ltd..

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 22.05.2025

E-mail: siddharth.batra@satramdass.com

Place: New Delhi

Phone: 011 4704 6111

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PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 28, M/S JYOTI DHAGA UDYOG
PVT. LTD.**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Jyoti Dhaga Udyog Pvt. Ltd., the Respondent No. 28, in compliance with the direction dated 27.02.2025 passed by this Hon'ble Tribunal, wherein the recently impleaded industries in the Barhi Industrial Area matter were directed to file their objections to the Joint Committee Report dated 03.01.2025.
2. That at the outset, it is submitted that the observations in the Joint Committee Report (hereinafter "the Report") do not correctly reflect the compliance status of the Answering Respondent's unit. Certain findings in the Report appear to be based on assumptions and outdated assessments, rendering them inconsistent with the Answering Respondent's current operational realities.

3. That the Answering Respondent, M/s Jyoti Dhaga Udyog Pvt. Ltd., is located at Plot No. 406, 417, HSIIDC Barhi Industrial Area, Phase-I, Sonipat, Haryana. The unit is engaged in dyeing and washing of viscose and polyester yarn and operates under a valid Consent to Operate (CTO) until 30.09.2025. The unit is equipped with a state-of-the-art Effluent Treatment Plant (ETP) and follows stringent pollution control norms to ensure full regulatory compliance

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT:**

4.1. That the Answering Respondent submits that an inspection was conducted on 08.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice dated 02.01.2025, received on 17.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB), alleging non-compliance on certain grounds, including allegation of effluent generation; consumption of water beyond permissible limits etc.

4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. A Copy of the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

4.3. That the answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB vide its response. Therefore, the continued reliance on these findings is unjustified and

does not accurately reflect the present compliance status of the unit. In response to the Show Cause Notice dated 16.01.2025 issued under various sections of the environmental laws concerning effluent treatment and water consumption, the following detailed replies are submitted addressing each observation raised in the notice:

- 4.4. That the Answering Respondent follows standard water consumption norms for viscose and polyester yarn, which inherently require less water than other textile processes. Daily logbooks for water consumption are maintained and were provided to the inspection team. The specific fresh water consumption at our unit falls between 74 KL/MT and 92 KL/MT, in compliance with CPCB's 2022 Charter for Water Recycling & Pollution Prevention. To further ensure compliance, automated digital flow meters continuously monitor water intake and ensure proper record maintenance. Supporting documents including daily water usage logs and flow meter.
- 4.5. That the Effluent Treatment Plant at the unit of the Answering Respondent operates efficiently and does not require dilution to meet discharge norms. The high reduction in BOD and COD levels is due to the effectiveness of our treatment system, not dilution. The inspection team did not find any dilution mechanism at the site, confirming our compliance. The PETP system includes multi-stage filtration, chemical treatment, and aeration processes that ensure superior reduction in pollutant loads. Supporting evidence, including process flowcharts, effluent treatment records, and third-party lab test reports had been duly annexed along with the reply to HSPCB Show Cause Notice as has also been annexed along herewith.

- 4.6. That the unit of the Answering Respondent has opted for biomass briquettes as an environmentally friendly and sustainable fuel alternative. The usage of 1.57 MT/day of biomass briquettes is calorifically equivalent to the originally consented 0.65 MT/day of coal. We had already applied for an amendment in our CTO on 10.09.2024, but the amended consent is still awaited. This transition aligns with government policies promoting green and renewable energy sources. Further, the answering respondent possesses fuel purchase records and calorific value assessments which are a part of the response submitted to the HSPCB.
- 4.7. That the low BOD, COD, and TSS levels are a result of process variations where certain batches undergo only washing. These natural variations do not indicate dilution but reflect the different processes being undertaken on different production days. The design of the treatment process at the unit of the answering respondent ensures superior organic pollutant reduction, leading to lower-than-average values in some instances.
- 4.8. That there is no dilution arrangement in place at the unit, and no action is required on this recommendation. The answering respondent consistently maintain accurate records and adhere to all required regulatory clearances. The unit is in full compliance with CPCB's Charter for Water Recycling & Pollution Prevention. Additionally, the answering respondent has introduced a periodic internal compliance audit system to ensure continued adherence to environmental laws.

- 4.9. That Air pollution compliance has been duly ensured through the installation and operation of a Water Pollution Hood (WPH), Dust Collector, and Wet Scrubber, which collectively serve to capture dust and ash particles and neutralize pollutants from the flue gas stream—thereby significantly improving air quality and reducing emissions. In addition to these comprehensive measures, an online Continuous Emission Monitoring System (CEMS) has also been installed and is duly integrated with the monitoring networks of the Haryana State Pollution Control Board (HSPCB) and the Central Pollution Control Board (CPCB)
- 4.10. The inspection was conducted on 08.08.2024, while the SCN was issued on 16.01.2025. During this period, all identified issues have been addressed. The current compliance status reflects diligent adherence to environmental norms.
- 4.11. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families. The answering respondent is a key contributor to the textile industry, and any undue penalties or restrictions would harm not only the unit but also suppliers, vendors, and small businesses that rely on its operations.
- 4.12. That in view of the above submissions, the Answering Respondent also prayed that the allegations in the Show Cause Notice be

reconsidered, as they were based on incorrect assumptions and lacked substantive evidence. The Respondent requested that its compliance measures be duly recognized and that it be granted an opportunity for re-inspection with independent verification to conclusively establish adherence to environmental norms. The Answering Respondent reiterated its commitment to upholding all regulatory standards and sought a fair and just resolution of the matter.

5. That the Answering Respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
6. The Answering Respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 28- M/s Jyoti Dhaga Udyog Pvt. Ltd..

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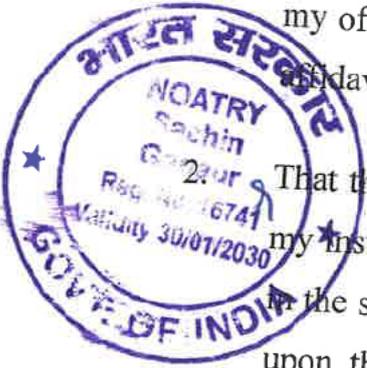
...Respondents

AFFIDAVIT

I, Harish Singh Sirari S/o Lt. Shri Khim Singh Sirari, aged about 54 years R/o Plot no. 379 Behra Enclave, Paschim Vihar, New Delhi- 110087, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 28, M/s Jyoti Dhaga Udyog Pvt. Ltd., having its office at Plot no. 406 HSIIDC Industrial Estate, Barhi, Sonipath, Haryana, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this Affidavit.

That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.



11PP
1/2024

3. I say that the documents / annexure produced along with the reply are true copies of its originals.

Harsh

DEPONENT

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at Ganaur, Sonipath, Haryana on this 19th day of February, 2025.



Harsh

DEPONENT

ATTESTED

[Signature]
NOTARY
Ganaur Distt. Sonapat

11PP
1/2/25

ANNEXURE R-1

9



HARYANA STATE POLLUTION CONTROL BOARD
Plot No. 1, Sector-15, Part-II, Sonipat, Ph. - 0130-2236119,
E-mail ID: - hspcbrosr@gmail.com



No. HSPCB/SR/2025/ 723

Dated: 02/01/2025

To

M/s Jyoti Dhaga Udyog Pvt Ltd.,
Plot No 406-417 HSIIDC Industrial Area Barhi,
District Gannaur, Sonipat, Haryana

Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 07.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No.622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NGT, New Delhi and the unit is involved in process of pre-treatment and dyeing having CTO valid upto 30.09.2025.

Whereas, during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit: -

1. Specific fresh water consumption is lower against std. for specific quality (65-70 KL/MT) indicating that fresh water consumption logbook is not properly/correctly maintained.
2. Effluent characteristics: as per analysis report is as below: -

Parameter	PETP inlet	PETP outlet	Prescribed discharge norms	Compliance w.r.t norms
pH	9.1	8.1	6.0-9.0	<ul style="list-style-type: none">• BOD removal-87.15%, COD removal-87.76%, TDS removal-25.82% which is not possible with the existing treatment system installed by the unit (i.e., without any biological treatment), and establishes dilution in PETP with fresh water• Inlet BOD is too much lower against typical range of 500-800 mg/l. indicating dilution at PETP inlet. Non-Complying (Dilution)
BOD (mg/l)	109	14	500	
COD (mg/l)	376	46	1400	
TSS (mg/l)	95	38	1500	
TDS (mg/l)	2416	1792	2100	

3. Unit has installed a boiler of 2 TPH capacity for steam requirement and steam generated is approx. 19.6 TPD. As per logbook, unit uses 1.57 MT/day biomass briquette as a fuel for boiler against consented value of 0.65 MT/day coal.
4. As per analysis of samples collected from PETP inlet and outlet, dilution is observed at outlet. Approx 87.15% reduction in BOD, 87.76% reduction in COD and 60% reduction in TSS has been observed at PETP outlet indicating dilution with freshwater in PETP at different stages.

Recommendation of the Team:-

1. Unit shall dismantle the provision of dilution.

Therefore, you are hereby directed to show cause & explain within **15 days** as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/ Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

Endst. No. HSPCB/SR/2025/

Dated:


Regional Officer,
Sonapat Region
RC-

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.

Regional Officer,
Sonapat Region.

16/01/25



3546

11

JYOTI DHAGA UDYOG PVT. LTD.

MFG. OF ALL KINDS OF HAND & MACHINE EMBROIDERY YARN

Branch Off. & Factory : 406 & 417, HSIIDC, Barhi Indl. Area, Phase-1, Sonapat (Haryana)

CIN : U17121DL2006PTC148733 GST No.: 06AABCJ6799H1Z4

Mobile : 9811526694, 08607200750

E-mail : info@manishthreads.com

Ref. No.

Date

15.02.2025

WITHOUT PREJUDICE

To

The Regional Officer
Haryana State Pollution Control Board (HSPCB)
Sector-15, Sonipat, Haryana

**SUBJECT: DETAILED REPLY TO SHOW CAUSE NOTICE NO.
HSPCB/SR/2025/2723 DATED 02.01.2025**

Respected Sir,

1. This is in reference to the Show Cause Notice (SCN) dated 02.01.2025 issued under Section 33-A, 27, and 43/44 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21(4) of the Air (Prevention and Control of Pollution) Act, 1981, concerning compliance matters at our unit, Jyoti Dhaga Udyog Pvt. Ltd., located at Plot No. 406, 417, HSIIDC Barhi Industrial Area, Phase-I, Sonipat, Haryana.

We take compliance with environmental norms seriously and are committed to operating in strict adherence to all regulatory

requirements. Below, we submit our detailed response addressing each concern raised in the notice.

2. **BACKGROUND OF THE COMPANY:**

Jyoti Dhaga Udyog Pvt. Ltd. is engaged in dyeing and washing of viscose and polyester yarn and operates under a valid Consent to Operate (CTO) up to 30.09.2025. Our unit is equipped with a state-of-the-art Effluent Treatment Plant (ETP) and follows stringent pollution control norms to ensure full regulatory compliance.

3. **RESPONSES TO SPECIFIC ALLEGATIONS:**

Observation: Fresh Water Consumption Records

Response:

- 3.1. Our unit follows standard water consumption norms for viscose and polyester yarn, which inherently require less water than other textile processes.
- 3.2. Daily logbooks for water consumption are maintained and were provided to the inspection team.
- 3.3. The specific fresh water consumption at our unit falls between 74 KL/MT and 92 KL/MT, in compliance with CPCB's 2022 Charter for Water Recycling & Pollution Prevention.

- 3.4. The reference range of 65-70 KL/MT used by the inspection team does not accurately reflect the water requirements for our specific processes.
 - 3.5. To further ensure compliance, we have implemented automated digital flow meters that continuously monitor water intake and ensure proper record maintenance.
 - 3.6. Supporting documents including daily water usage logs and flow meter readings are enclosed as **Annexure I**.
-

Observation: Alleged Dilution of Effluent in the PETP

Response:

- 3.7. Our ETP operates efficiently and does not require dilution to meet discharge norms.
- 3.8. The high reduction in BOD and COD levels is due to the effectiveness of our treatment system, not dilution.
- 3.9. The inspection team did not find any dilution mechanism at the site, confirming our compliance.
- 3.10. As our operations do not include de-sizing, scouring, or printing, the effluent naturally contains lower pollutant concentrations.
- 3.11. Our PETP system includes multi-stage filtration, chemical treatment, and aeration processes that ensure superior reduction in pollutant loads.

3.12. Supporting evidence, including process flowcharts, and third-party lab test reports, is enclosed as **Annexures II and III**.

Observation: Mismatch in Fuel Quantity Used and Consent Terms

Response:

- 3.13. Our unit has opted for biomass briquettes as an environmentally friendly and sustainable fuel alternative.
- 3.14. The usage of 1.57 MT/day of biomass briquettes is calorifically equivalent to the originally consented 0.65 MT/day of coal.
- 3.15. We had already applied for an amendment in our CTO on 10.09.2022, but the amended consent is still awaited (**Annexure IV**).
- 3.16. This transition aligns with government policies promoting green and renewable energy sources.
- 3.17. Further, we have attached fuel purchase records for your perusal (**Annexure V**).
-

Observation: Variations in Effluent Characteristics

Response:

- 3.18. The low BOD, COD, and TSS levels are a result of process variations where certain batches undergo only washing.
- 3.19. These natural variations do not indicate dilution but reflect the different processes being undertaken on different production days.

3.20. The design of our treatment process ensures superior organic pollutant reduction, leading to lower-than-average values in some instances.

3.21. We maintain detailed logbooks for PETP operation, which are enclosed as **Annexure VI**.

Observation: Compliance with Recommendations

Response:

3.22. There is no dilution arrangement in place at our unit, and no action is required on this recommendation.

3.23. We consistently maintain accurate records and adhere to all required regulatory clearances.

3.24. Our unit is in full compliance with CPCB's Charter for Water Recycling & Pollution Prevention.

3.25. Additionally, we have introduced a periodic internal compliance audit system to ensure continued adherence to environmental laws.

4. **TIMING OF THE NOTICE AND CURRENT COMPLIANCE STATUS:**

The inspection was conducted on 07.08.2024, while the SCN was issued on 02.01.2025. Since then, we have proactively reinforced our compliance measures, ensuring our system functions at peak

efficiency. We request that our updated compliance status be duly considered before any further action is taken.

5. **FINANCIAL IMPACT ON LIVELIHOODS OF WORKERS:**

Our unit employs a significant workforce, and any closure action would result in substantial job losses. Several local businesses and suppliers depend on our operations, and an abrupt closure would cause economic disruption. We request the authorities to consider the broader socio-economic impact before initiating any enforcement action.

6. **SUMMARY OF POINTERS:**

- 6.1. Our water consumption records align with CPCB norms and are properly maintained.
- 6.2. No dilution of effluent is taking place; treatment efficiency is naturally high due to advanced PETP.
- 6.3. The switch to biomass briquettes is environmentally beneficial and aligns with government policies.
- 6.4. Effluent variations are due to operational differences, not dilution.
- 6.5. Corrective actions and system optimizations have been implemented where necessary.

In light of the above submissions, we respectfully request:

- a. Withdrawal of the SCN, as compliance has been demonstrated.
- b. Acceptance of supporting documents as evidence of adherence to norms.
- c. A re-inspection opportunity to validate our compliance status.

We reaffirm our commitment to environmental regulations and look forward to a fair resolution of this matter.

Thanking you.

For Jyoti Dhaga Udyog Pvt. Ltd.

For Jyoti Dhaga Udyog Pvt. Ltd.



Director

(Authorized Signatory)

LOGE BOOK OF BORING WATER

3553

Annexure - I ¹⁸

S.No.	Date	Reading			OPERATOR NAME	CHECKED BY
		OPENING READING	CLOSING READING	CONSUMPTION READING		
1	01-May	27844	27923	79		
2	02-May	27923	27996	73	Dilbag	
3	03-May	27996	28074	78	Dilbag	
4	04-May	—	—	of	Dilbag	
5	05-May				—	
6	06-May	28074	28142	68		
7	07-May	28142	28193	51	Dilbag	
8	08-May	28193	28260	67	Dilbag	
9	09-May	28260	28327	67	Dilbag	
10	10-May	28327	28395	68	Dilbag	
11	11-May	—	—	of	—	
12	12-May					
13	13-May	28395	28452	57		
14	14-May	28452	28520	68	Dilbag	
15	15-May	28520	28599	79	Dilbag	
16	16-May	28599	28668	69	Dilbag	
17	17-May	28668	28726	58	Dilbag	
18	18-May	—	—	of	—	
19	19-May					
20	20-May	28726	28798	72		
21	21-May	28798	28877	79	Dilbag	
22	22-May	28877	28951	74	Dilbag	
23	23-May	28951	29019	68	Dilbag	
24	24-May	—	—	of	—	
25	25-May	—	—	of	—	
26	26-May					
27	27-May	29019	29069	50		
28	28-May	29069	—	of	Dilbag	
29	29-May	—	—	of	Dilbag	
30	30-May	29069	29133	64		
31	31-May	29133	29201	68	Dilbag	

LOGE BOOK OF BORING WATER MITER - 406

3554

19

S.No.	Date	Reading			OPERATOR NAME	CHECKED BY
		OPENING READING	CLOSING READING	CONSUMPTION READING		
1	01-Jun	--	---	of		
2	02-Jun					
3	03-Jun	29201	29269	68	Dilbag	
4	04-Jun	29269	29340	71	Dilbag	
5	05-Jun	29340	29405	65	Dilbag	
6	06-Jun	29405	29470	65	Dilbag	
7	07-Jun	—	—	of		
8	08-Jun	—	—	of		
9	09-Jun					
10	10-Jun	29470	29544	74	Dilbag	
11	11-Jun	29544	29618	74	Dilbag	
12	12-Jun	29618	29692	74	Dilbag	
13	13-Jun	29692	29770	78	Dilbag	
14	14-Jun	—	—	of		
15	15-Jun	—	—			
16	16-Jun					
17	17-Jun	29770	29845	75	Dilbag	
18	18-Jun	29845	29912	67	Dilbag	
19	19-Jun	29912	29970	58	Dilbag	
20	20-Jun	29970	30041	71	Dilbag	
21	21-Jun	—	—	of		
22	22-Jun	—	—	of		
23	23-Jun					
24	24-Jun	30041	30106	65	Dilbag	
25	25-Jun	30106	30178	72	Dilbag	
26	26-Jun	30178	30249	71	Dilbag	
27	27-Jun	30249	30330	81	Dilbag	
28	28-Jun	—	—	of		
29	29-Jun	—	—	of		
30	30-Jun					

LOGE BOOK OF BORING WATER MITER - 406

3555

20

S.No.	Date	Reading			OPERATOR NAME	CHECKED BY
		OPENING	CLOSING	CONSUMPTION		
		READING	READING	READING		
1	01-Jul	30330	30405	75	Dilbag	
2	02-Jul	30405	30468	63	Dilbag	
3	03-Jul	30468	30540	72	Dilbag	
4	04-Jul	30540	30597	57	Dilbag	
5	05-Jul	30597	30672	75	Dilbag	
6	06-Jul	—	—	0f	—	—
7	07-Jul					
8	08-Jul	30672	30755	83	Dilbag	
9	09-Jul	30755	30839	84	Dilbag	
10	10-Jul	30839	30917	78	Dilbag	
11	11-Jul	30917	30992	75	Dilbag	
12	12-Jul	30992	31071	79	Dilbag	
13	13-Jul	—	—	0f	—	—
14	14-Jul					
15	15-Jul	31071	31166	95	Dilbag	
16	16-Jul	31166	31259	93	Dilbag	
17	17-Jul	31259	31346	87	Dilbag	
18	18-Jul	31346	31433	87	Dilbag	
19	19-Jul	—	—	0f	—	—
20	20-Jul	—	—	0f	—	—
21	21-Jul					
22	22-Jul	31433	31523	90	Dilbag	
23	23-Jul	31523	31611	88	Dilbag	
24	24-Jul	31611	31694	83	Dilbag	
25	25-Jul	31694	31785	91	Dilbag	
26	26-Jul	—	—	0f	—	—
27	27-Jul	—	—	0f	—	—
28	28-Jul					
29	29-Jul	31785	31876	91	Dilbag	
30	30-Jul	31876	31967	91	Dilbag	
31	31-Jul	31967	32057	90	Dilbag	

LOGE BOOK OF BORING WATER MITER - 406

3556

S.No.	Date	Reading			OPERATOR NAME	CHECKED BY
		OPENING READING	CLOSING READING	CONSUMPTION READING		
1	01-Aug	32057	32115	68	Dilbag	
2	02-Aug	32125	32225	100	Dilbag	
3	03-Aug	—	—	of	—	
4	04-Aug					
5	05-Aug	32225	32315	90	Dilbag	
6	06-Aug	32315	32406	91	Dilbag	
7	07-Aug	32406	32496	90	Dilbag	
8	08-Aug	32496	32575	79	Dilbag	
9	09-Aug	32575	32661	86	Dilbag	
10	10-Aug	—	—	of	—	
11	11-Aug					
12	12-Aug	32661	32750	89	Dilbag	
13	13-Aug	32750	32830	80	Dilbag	
14	14-Aug	32830	32904	74	Dilbag	
15	15-Aug	—	—	of	—	
16	16-Aug	32904	32980	76	Dilbag	
17	17-Aug	32980	33067	87	Dilbag	
18	18-Aug					
19	19-Aug	—	—	of	—	
20	20-Aug	33067	33145	78	Dilbag	
21	21-Aug	33145	33228	83	Dilbag	
22	22-Aug	33228	33317	85	Dilbag	
23	23-Aug	33317	33393	80	Dilbag	
24	24-Aug	—	—	of	—	
25	25-Aug					
26	26-Aug	33393	33482	89	Dilbag	
27	27-Aug	33482	33564	82	Dilbag	
28	28-Aug	33564	33654	90	Dilbag	
29	29-Aug	33654	33744	90	Dilbag	
30	30-Aug	33744	33831	87	Dilbag	
31	31-Aug	—	—	of	—	

LOGE BOOK OF BORING WATER MITER - 406

22

3557

S.No.	Date	READING			OPERATOR NAME	CHECKED BY
		OPENING READING	CLOSING READING	CONSUMPTION READING		
1	01-Sep					
2	02-Sep	33831	33918	87		
3	03-Sep	33918	34003	85	Dilbag	
4	04-Sep	34003	34091	88	Dilbag	
5	05-Sep	34091	34181	90	Dilbag	
6	06-Sep	34181	34272	91	Dilbag	
7	07-Sep	—	—	of	Dilbag	
8	08-Sep					
9	09-Sep	34272	34363	91		
10	10-Sep	34363	34453	90	Dilbag	
11	11-Sep	34453	34541	88	Dilbag	
12	12-Sep	34541	34626	85	Dilbag	
13	13-Sep	—	—	of	Dilbag	
14	14-Sep	—	—	of		
15	15-Sep					
16	16-Sep	34626	34715	89		
17	17-Sep	34715	34799	84	Dilbag	
18	18-Sep	34799	34889	90	Dilbag	
19	19-Sep	34889	34982	93	Dilbag	
20	20-Sep	34982	35072	90	Dilbag	
21	21-Sep	—	—	of	<i>Abul</i>	
22	22-Sep					
23	23-Sep	35072	35155	83		
24	24-Sep	35155	35266	111	Dilbag	
25	25-Sep	35266	35377	111	Dilbag	
26	26-Sep	35377	35487	110	Dilbag	
27	27-Sep	35487	35585	98	Dilbag	
28	28-Sep	—	—	of	Dilbag	
29	29-Sep					
30	30-Sep	35585	35687	102	Dilbag	

LOGE BOOK OF BORING WATER MITER - 406

3558

23

S.No.	Date	Reading			OPERATOR NAME	CHECKED BY
		OPENING READING	CLOSING READING	CONSUMPTION READING		
1	01-Oct	35687	35795	108	Dilbag	
2	02-Oct	35795	35904	109	Dilbag	
3	03-Oct	35904	36012	108	Dilbag	
4	04-Oct	36012	36113	101	Dilbag	
5	05-Oct	—	—	OF	—	
6	06-Oct					
7	07-Oct	36113	36223	110	Dilbag	
8	08-Oct	36223	36331	108	Dilbag	
9	09-Oct	36331	36439	108	Dilbag	
10	10-Oct	36439	36548	109	Dilbag	
11	11-Oct	36548	36650	102	Dilbag	
12	12-Oct	—	—	OF	—	
13	13-Oct					
14	14-Oct	36650	36752	102	Dilbag	
15	15-Oct	36752	36852	100	Dilbag	
16	16-Oct	36852	36943	91	Dilbag	
17	17-Oct	36943	37045	102	Dilbag	
18	18-Oct	—	—	OF	—	
19	19-Oct	—	—	OF	—	
20	20-Oct					
21	21-Oct	—	—	OF	—	
22	22-Oct	37045	37155	110	Dilbag	
23	23-Oct	37155	37263	108	Dilbag	
24	24-Oct	37263	37372	109	Dilbag	
25	25-Oct	37372	37479	107	Dilbag	
26	26-Oct	—	—	OF	—	
27	27-Oct					
28	28-Oct	37479	37585	106	Dilbag	
29	29-Oct	37585	37689	104	Dilbag	
30	30-Oct	37689	37778	89	Dilbag	
31	31-Oct	—	—	OF	—	

LOGE BOOK OF BORING WATER MITER - 406

3559

S.No.	Date	Reading			OPERATOR NAME	CHECKED BY
		OPENING READING	CLOSING READING	CONSUMPTION READING		
1	01-Nov					
2	02-Nov					
3	03-Nov					
4	04-Nov	37778	37876	98	Dilbag	
5	05-Nov	37876	37976	100	Dilbag	
6	06-Nov	37976	38080	104	Dilbag	
7	07-Nov	38080	38178	98	Dilbag	
8	08-Nov	38178	38274	96	Dilbag	
9	09-Nov	—	—	of	—	
10	10-Nov					
11	11-Nov	38274	38341	67	Dilbag	
12	12-Nov	38341	38413	72	Dilbag	
13	13-Nov	38413	38508	95	Dilbag	
14	14-Nov	38508	38612	104	Dilbag	
15	15-Nov	38612	38690	78	Dilbag	
16	16-Nov	—	—	of	—	
17	17-Nov					
18	18-Nov	38690	38788	98	Dilbag	
19	19-Nov	38788	38886	98	Dilbag	
20	20-Nov	38886	38988	102	Dilbag	
21	21-Nov	38988	39086	98	Dilbag	
22	22-Nov	39086	39172	86	Dilbag	
23	23-Nov	—	—	of	—	
24	24-Nov					
25	25-Nov	39172	39260	88	Dilbag	
26	26-Nov	39260	39350	90	Dilbag	
27	27-Nov	39350	39453	103	Dilbag	
28	28-Nov	39453	39548	95	Dilbag	
29	29-Nov	39548	39637	89	Dilbag	
30	30-Nov	—	—	of	—	

LOGE BOOK OF BORING WATER MITER - 406

25

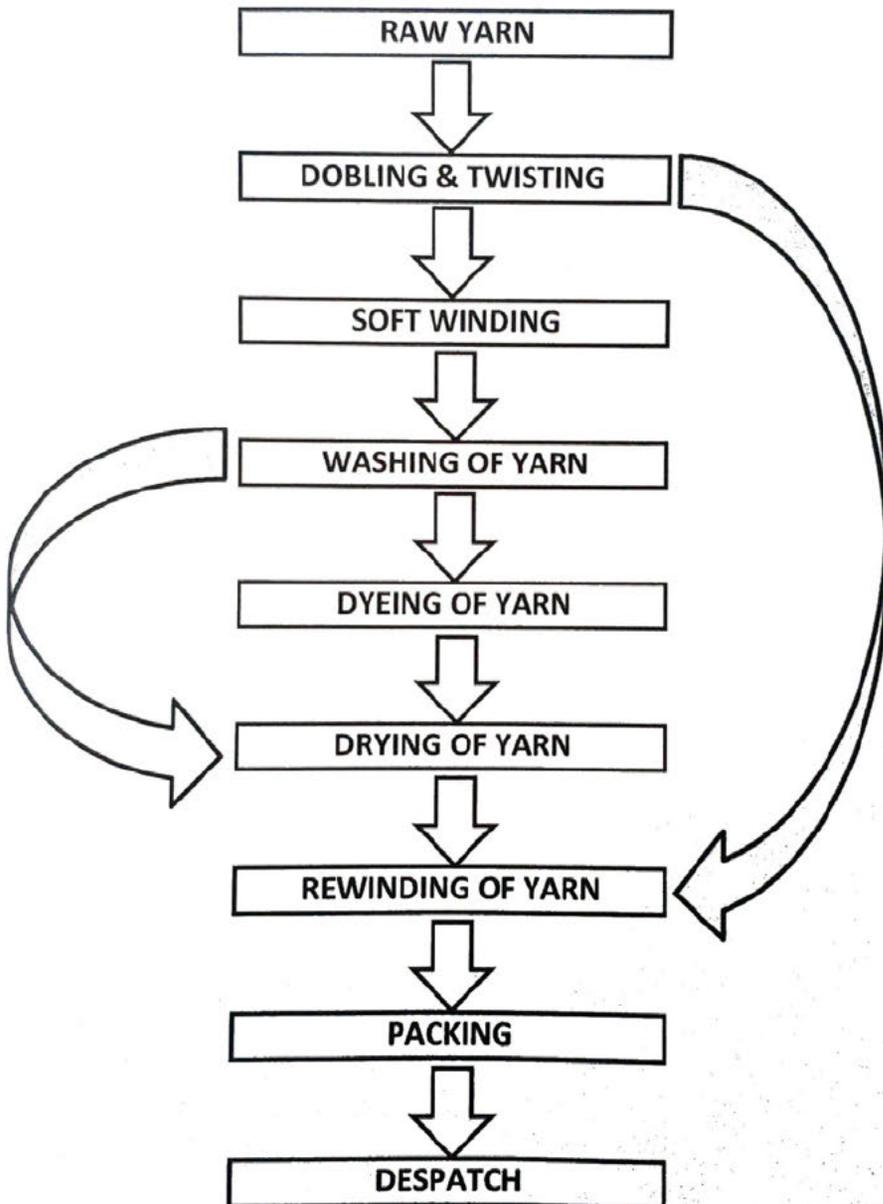
3560

S.No.	Date	Reading			OPERATOR NAME	CHECKED BY
		OPENING READING	CLOSING READING	CONSUMPTION READING		
1	01-Dec					
2	02-Dec	39637	39733	96	Dilbag	
3	03-Dec	39733	39834	101	Dilbag	
4	04-Dec	39834	39936	102	Dilbag	
5	05-Dec	39936	40034	98	Dilbag	
6	06-Dec	40034	40127	93	Dilbag	
7	07-Dec	—	—	0f	Dilbag	
8	08-Dec					
9	09-Dec	40127	40228	101	Dilbag	
10	10-Dec	40228	40325	97	AK	
11	11-Dec	40325	40417	92	Dilbag	
12	12-Dec	40417	40513	96	Dilbag	
13	13-Dec	40513	40593	80	Dilbag	
14	14-Dec	—	—	0f	Dilbag	
15	15-Dec					
16	16-Dec	40593	40631	38	Dilbag	
17	17-Dec	40631	40726	95	Dilbag	
18	18-Dec	40726	40824	98	Dilbag	
19	19-Dec	40824	40924	100	Dilbag	
20	20-Dec	40924	41003	79	Dilbag	
21	21-Dec	—	—	0f	Dilbag	
22	22-Dec					
23	23-Dec	41003	41078	75	Dilbag	
24	24-Dec	41078	41147	69	Dilbag	
25	25-Dec	41147	41218	71	Dilbag	
26	26-Dec	41218	41280	62	Dilbag	
27	27-Dec	41280	41355	75	Dilbag	
28	28-Dec	—	—	0f	Dilbag	
29	29-Dec					
30	30-Dec	41355	41449	94	Dilbag	
31	31-Dec	41449	41542	93	Dilbag	

LOGE BOOK OF BORING WATER MITER - 406

S.No.	Date	Reading			OPERATOR NAME	CHECKED BY
		OPENING	CLOSING	CONSUMPTION		
		READING	READING	READING		
1	01-Jan	41542	41637	95	Dilbag	
2	02-Jan	41637	41730	93	Dilbag	
3	03-Jan	41730	41835	105	Dilbag	
4	04-Jan	—	—	off		
5	05-Jan					
6	06-Jan	41835	41929	94	Dilbag	
7	07-Jan	41929	42021	92	Dilbag	
8	08-Jan	42021	42111	90	Dilbag	
9	09-Jan	42111	42204	93	Dilbag	
10	10-Jan	42204	42288	84	Dilbag	
11	11-Jan	—	—	off		
12	12-Jan					
13	13-Jan	42288	42381	93	Dilbag	
14	14-Jan	42381	42471	90	Dilbag	
15	15-Jan	42471	42561	90	Dilbag	
16	16-Jan	42561	42647	86	Dilbag	
17	17-Jan	42647	42728	81	Dilbag	
18	18-Jan	—	—	off		
19	19-Jan					
20	20-Jan	42728	42818	90	Dilbag	
21	21-Jan	42818	42911	93	Dilbag	
22	22-Jan	42911	43006	95	Dilbag	
23	23-Jan	43006	43102	96	Dilbag	
24	24-Jan	43102	43197	95	Dilbag	
25	25-Jan	—	—	off		
26	26-Jan					
27	27-Jan	43197	43294	97	Dilbag	
28	28-Jan	43294	43395	101	Dilbag	
29	29-Jan	43395	43498	103	Dilbag	
30	30-Jan	43498	43587	89	Dilbag	
31	31-Jan	43587	43670	83	Dilbag	

JYOTI DHAGA UDYOG PVT. LTD.
PLOT NO. 406, 417 HSIIDC BARHI IND. AREA
PHASE - 1, SONIPAT, HARYANA
MANUFACTURING PROCESS FLOW CHART





(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/JDU/04092024/WW/01 Reporting Date : 09/09/2024

Issued to: M/s Jyoti Dhaga Udyog Plot No.-406, HSIIDC, Barhi, Industrial Area, Phase-I, Sonapat (Haryana)	Sample I'd : AEL/JDU/040924/WW/01 Date : 04.09.2024 Period of testing : 04.09.2024 to 09.09.2024
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SAMPLE PARTICULARS:

Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	04.09.2024
Point of Sample Collection	From ETP Inlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Test Protocol
1	pH	--	8.67	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand(COD)	mg/l	397.4	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	137.0	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	118.0	APHA 23 rd Ed. 4500 H B
5	Oil & Grease	mg/l	12.6	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	2147.0	APHA 23 rd Ed.,2540 C

Checked By



Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



3564 ASIA ENVIRO LAB

29

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/JDU/04092024/WW/02	Reporting Date : 09/09/2024
Issued to: M/s Jyoti Dhaga Udyog Plot No.-406, HSIIDC, Barhi, Industrial Area, Phase-I, Sonapat (Haryana)	Sample I'd : AEL/JDU/040924/WW/02 Date : 04.09.2024 Period of testing : 04.09.2024 to 09.09.2024

SAMPLE PARTICULARS:	
Type of the Sample	Treated Effluent Water Sample
Date of Sample Receiving	04.09.2024
Point of Sample Collection	From ETP Outlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:					
Sr. No.	Parameters	Unit	Results	Standard Limit as per HSPCB	Test Protocol
1	pH	--	7.59	6.0-9.0	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand(COD)	mg/l	186.5	1400	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	58.0	500	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	37.0	1500	APHA 23 rd Ed. 4500 H B
5	Oil & Grease	mg/l	4.6	15	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	1869.0	2100	APHA 23 rd Ed.,2540 C

Remark-N.S.-Not Specified, Standard Limits are given as per consent (Barhi Industrial Area, Sonipat)


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
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Test Report

Report No.: AEL/JDU/24012025/WW/01 Reporting Date : 30/01/2025

Issued to: M/s Jyoti Dhaga Udyog Plot No.-406, HSIIDC, Barhi, Industrial Area, Phase-I, Sonapat (Haryana)	Sample I'd : AEL/JDU/240125/WW/01 Date : 24.01.2025 Period of testing : 24.01.2025 to 30.01.2025
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SAMPLE PARTICULARS:	
Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	24.01.2025
Point of Sample Collection	From ETP Inlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:				
Sr. No.	Parameters	Unit	Results	Test Protocol
1	pH	--	9.30	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand(COD)	mg/l	482.6	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	162.4	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	104.2	APHA 23 rd Ed. 4500 H B
5	Oil & Grease	mg/l	13.1	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	2312.0	APHA 23 rd Ed.,2540 C

Checked By

Authorized Signatory



- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/JDU/24012025/WW/02 Reporting Date : 30/01/2025

Issued to: M/s Jyoti Dhaga Udyog Plot No.-406, HSIIDC, Barhi, Industrial Area, Phase-I, Sonapat (Haryana)	Sample I'd : AEL/JDU/240125/WW/02 Date : 24.01.2025 Period of testing : 24.01.2025 to 30.01.2025
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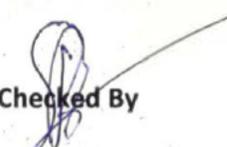
SAMPLE PARTICULARS:

Type of the Sample	Treated Effluent Water Sample
Date of Sample Receiving	24.01.2025
Point of Sample Collection	From ETP Outlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Standard Limit as per HSPCB	Test Protocol
1	pH	--	8.20	6.0-9.0	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand(COD)	mg/l	217.0	1400	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	77.0	500	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	31.0	1500	APHA 23 rd Ed. 4500 H B
5	Oil & Grease	mg/l	5.2	15	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	2002	2100	APHA 23 rd Ed.,2540 C

Remark-N.S.-Not Specified, Standard Limits are given as per consent (Barhi Industrial Area, Sonapat)

Checked By 

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.

Request for issuing corrigendum regarding change of fuel.

1 message

Khem Singh Rawat <ksr150667@gmail.com>

To: "Regional Officer, HSPCB Sonapat" <hspcbrosr@gmail.com>

Cc: MANOJ KUMAR <mradhikaassociates@gmail.com>

Sat, Sep 10, 2022 at 2:49 PM

Dear Sir,

Please find the attached file, which have request letter for issuing corrigendum regarding change of fuel and self undertaking.

We request you to issue the Corrigendum and We assure you to fulfil the complines with in stipulated time in future.

Thanks & Regards

K. S. Rawat

Jyoti Dhaga Udyog Pvt. Ltd

Plot No 406, 417 HSIIDC Barhi Industria Area

Sonipat, Haryana



Req for corrigendum HSPCB.pdf

818K

BIOMASS BRIQUETTES DETAIL - 01-05-24 TO 31/01/25

BOILER - BIOMASS BRIQUETTES

DATE	BILL NO	CONSUMBLE GOODS	QUANTITY (TON)	RATE	AMT.	GST 18%	T.AMT
08-05-24	840	BIOMASS BRIQUETTE	15.00	6.05	90750	4538	95288
21-05-24	854	BIOMASS BRIQUETTE	23.21	6	139260	6963	146223
18-06-24	880	BIOMASS BRIQUETTES	27.48	5.95	163506	8175	171681
15-07-24	899	BIOMASS BRIQUETTES	29.49	6	176940	8847	185787
07-08-24	925	BIOMASS BRIQUETTES	23.85	6.1	145485	7274	152759
14-09-24	977	BIOMASS BRIQUETTES	27.29	6.9	188301	9415	197716
28-09-24	1487	BIOMASS BRIQUETTES	21.23	6.75	143303	7165	150468
16-10-24	1702	BIOMASS BRIQUETTES	11.925	6.75	80494	4025	84518
26-10-24	1832	BIOMASS BRIQUETTES	18.84	6.75	127170	6359	133529
13-11-24	2006	BIOMASS BRIQUETTES	12.12	6.75	81810	4091	85901
29-11-24	2201	BIOMASS BRIQUETTES	12.66	6.6	83556	4178	87734
09-12-24	2315	BIOMASS BRIQUETTES	20.26	6.6	133716	6686	140402
23-12-24	2483	BIOMASS BRIQUETTES	13.27	6.6	87582	4379	91961
23-12-24	2484	BIOMASS BRIQUETTES	11.98	6.6	79068	3953	83021
07-01-25	2666	BIOMASS BRIQUETTES	12.08	6.6	79728	3986	83714
09-01-25	2691	BIOMASS BRIQUETTES	12.54	6.6	82764	4138	86902
19-01-25	2792	BIOMASS BRIQUETTES	12.685	6.6	83721	4186	87907
22-01-25	2822	BIOMASS BRIQUETTES	21.125	6.6	139425	6971	146396
			327.035		2106578	105329	2211907

S.No.	Date	OPERATING HOURS		FLOW		TOTAL QUANTITY	OPERATOR NAME
		ON	OFF	INLET	OUTLET		
1	01-May	7:30	7:00	7993	8069	76	Dilbag
2	02-May	7:00	6:30	8069	8139	70	Dilbag
3	03-May	7:30	7:00	8139	8214	75	Dilbag
4	04-May	—	—	—	OF	—	—
5	05-May	—	—	—	—	—	—
6	06-May	7:30	6:30	8214	8279	65	Dilbag
7	07-May	7:45	6:15	8279	8329	50	Dilbag
8	08-May	7:30	6:30	8329	8394	65	Dilbag
9	09-May	7:45	6:45	8394	8459	65	Dilbag
10	10-May	7:45	6:45	8459	8523	64	Dilbag
11	11-May	—	—	—	OF	—	Dilbag
12	12-May	—	—	—	—	—	—
13	13-May	8:30	6:15	8523	8578	55	Dilbag
14	14-May	8:00	7:00	8578	8643	65	Dilbag
15	15-May	7:15	7:00	8643	8719	76	Dilbag
16	16-May	8:00	7:00	8719	8785	66	Dilbag
17	17-May	7:30	5:15	8785	8840	55	Dilbag
18	18-May	—	—	—	OF	—	Dilbag
19	19-May	—	—	—	—	—	—
20	20-May	8:00	7:00	8840	8910	70	Dilbag
21	21-May	8:00	7:15	8910	8986	76	Dilbag
22	22-May	7:45	6:45	8986	9056	70	Dilbag
23	23-May	8:00	7:00	9056	9120	64	Dilbag
24	24-May	—	—	—	OF	—	Dilbag
25	25-May	—	—	—	OF	—	—
26	26-May	—	—	—	—	—	—
27	27-May	9:30	6:00	9120	9168	48	Dilbag
28	28-May	—	—	—	OF	—	Dilbag
29	29-May	—	—	—	OF	—	—
30	30-May	8:30	7:00	9168	9229	61	Dilbag
31	31-May	8:00	7:00	9229	9294	65	Dilbag

INLET

3570

Inlet

JUNE-2024 35

LODGE BOOK E.T.P. WORKING

S.No.	Date	OPERATING HOURS		FLOW		TOTAL QUANTITY	OPERATOR NAME
		ON	OFF	INLET	OUTLET		
1	01-Jun	—	—	—	of	—	—
2	02-Jun	—	—	—	—	—	—
3	03-Jun	8:00	7:00	9294	9359	65	Dilbag
4	04-Jun	8:00	7:00	9359	9427	68	Dilbag
5	05-Jun	7:30	6:00	9427	9490	63	Dilbag
6	06-Jun	8:00	6:30	9490	9552	62	Dilbag
7	07-Jun	—	—	—	of	—	—
8	08-Jun	—	—	—	of	—	—
9	09-Jun	—	—	—	—	—	—
10	10-Jun	8:00	7:00	9552	9622	70	Dilbag
11	11-Jun	8:00	7:00	9622	9692	70	Dilbag
12	12-Jun	7:45	7:00	9692	9763	71	Dilbag
13	13-Jun	7:45	7:00	9763	9838	75	Dilbag
14	14-Jun	—	—	—	of	—	—
15	15-Jun	—	—	—	of	—	—
16	16-Jun	—	—	—	—	—	—
17	17-Jun	7:45	7:00	9838	9910	72	Dilbag
18	18-Jun	8:00	6:45	9910	9975	65	Dilbag
19	19-Jun	8:15	5:45	9975	10031	56	Dilbag
20	20-Jun	8:00	7:00	10031	10099	68	Dilbag
21	21-Jun	—	—	—	of	—	—
22	22-Jun	—	—	—	of	—	—
23	23-Jun	—	—	—	—	—	—
24	24-Jun	8:00	7:00	10099	10161	62	Dilbag
25	25-Jun	8:00	8:00	10161	10233	70	Dilbag
26	26-Jun	8:00	8:00	10233	10301	68	Dilbag
27	27-Jun	8:00	9:30	10301	10379	78	Dilbag
28	28-Jun	—	—	—	of	—	—
29	29-Jun	—	—	—	of	—	—
30	30-Jun	—	—	—	—	—	—

INLET

LODGE BOOK 3571 WORKING

INlet JULY-3624

S.No.	Date	OPERATING HOURS		FLOW		TOTAL QUANTITY	OPERATOR NAME
		ON	OFF	INLET	OUTLET		
1	01-Jul	8:00	8:00	10379	10452	73	Dilbag
2	02-Jul	8:00	7:00	10452	10512	60	Dilbag
3	03-Jul	8:00	8:00	10512	10582	70	Dilbag
4	04-Jul	8:00	6:00	10582	10637	55	Dilbag
5	05-Jul	8:00	8:00	10637	10710	73	Dilbag
6	06-Jul	—	—	—	OF	—	—
7	07-Jul						
8	08-Jul	8:00	8:15	10710	10790	80	Dilbag
9	09-Jul	8:00	8:15	10790	10871	81	Dilbag
10	10-Jul	7:30	7:00	10871	10947	76	Dilbag
11	11-Jul	8:00	7:45	10947	11020	73	Dilbag
12	12-Jul	8:00	8:00	11020	11097	77	Dilbag
13	13-Jul	—	—	—	OF	—	—
14	14-Jul						
15	15-Jul	8:00	9:00	11097	11190	93	Dilbag
16	16-Jul	8:00	9:00	11190	11280	90	Dilbag
17	17-Jul	8:00	9:00	11280	11364	84	Dilbag
18	18-Jul	8:00	9:00	11364	11449	85	Dilbag
19	19-Jul	—	—	—	OF	—	—
20	20-Jul	—	—	—	OF	—	—
21	21-Jul						
22	22-Jul	7:00	8:30	11449	11536	87	Dilbag
23	23-Jul	8:00	9:15	11536	11622	86	Dilbag
24	24-Jul	8:00	8:30	11622	11703	81	Dilbag
25	25-Jul	7:30	8:30	11703	11791	89	Dilbag
26	26-Jul	—	—	—	OF	—	—
27	27-Jul	—	—	—	OF	—	—
28	28-Jul						
29	29-Jul	8:00	8:00	11791	11879	88	Dilbag
30	30-Jul	8:00	8:30	11879	11967	88	Dilbag
31	31-Jul	8:00	8:30	11967	12054	87	Dilbag

LOGBOOK E.T.P: IN 3572 METER - JYOTI DHAGA UDYOG PVT.LTD

S.No.	Date	OPERATING TIME		METER READING		TOTAL QUANTITY IN KLD	OPERATOR NAME
		ON	OFF	OPENING	CLOSING		
1	01-Aug	8:00	6:30	12054	12125	71	
2	02-Aug	8:00	10:00	12125	12170	45	Dilbag Dhaga
3	03-Aug	—	—	—	—	—	
4	04-Aug						
5	05-Aug	7:45	9:00	12170	12254	84	
6	06-Aug	8:00	9:00	12254	12345	91	Dilbag Dhaga
7	07-Aug	8:00	9:00	12345	12427	82	Dilbag Dhaga
8	08-Aug	8:00	8:00	12427	12501	74	
9	09-Aug	8:00	9:00	12501	12569	68	Dilbag
10	10-Aug	—	—	—	—	—	
11	11-Aug						
12	12-Aug	8:00	9:00	12569	12653	85	Dilbag
13	13-Aug	8:00	8:00	12653	12732	79	Dhaga
14	14-Aug	8:00	7:00	12732	12805	72	Dilbag
15	15-Aug	—	—	12805	—	—	
16	16-Aug	8:00	7:30	12805	12874	69	Dhaga
17	17-Aug	8:00	9:00	12874	12949	75	Dilbag
18	18-Aug						
19	19-Aug	—	—	—	—	—	
20	20-Aug	8:00	7:30	12949	13024	75	Dhaga
21	1-Aug	8:00	8:00	13024	13107	83	Dilbag
22	22-Aug	8:00	8:00	13107	13189	81	Dhaga
23	23-Aug	8:00	8:00	13189	13273		
24	24-Aug	—	—	—	—	—	
25	25-Aug						
26	26-Aug	8:00	8:00	13273	13356	83	Dhaga
27	27-Aug	8:00	8:00	13356	13444	89	Dilbag
28	28-Aug	8:00	8:00	13444	13515	71	Dhaga
29	29-Aug	8:00	8:00	13515	13596	80	Dilbag
30	30-Aug	8:00	8:00	13596	13667	72	Dilbag
31	31-Aug	—	—	—	—	—	

LOGBOOK E.T.P. INLET METER - JYOTI DHAGA UDYOG PVT.LTD

S.No.	Date	OPERATING TIME		METER READING		TOTAL QUANTITY IN KLD	OPERATOR NAME
		ON	OFF	OPENING	CLOSING		
1	01-Sep						
2	02-Sep	8:00	8:00	13667	13755	88	Dilbag
3	03-Sep	8:00	8:00	13755	13836	80	Dilbag
4	04-Sep	8:00	8:00	13836	13913	77	Dilbag
5	05-Sep	8:00	8:30	13913	13996	83	Dilbag
6	06-Sep	8:00	8:30	13996	14037	41	Dilbag
7	07-Sep	—	—	—	—	—	
8	08-Sep						
9	09-Sep	8:00	8:30	14037	14118	81	Dilbag
10	10-Sep	8:00	8:30	14118	14200	82	Dilbag
11	11-Sep	8:00	8:30	14200	14277	77	Dilbag
12	12-Sep	8:00	8:15	14277	14356	79	Dilbag
13	13-Sep	—	—	—	—	—	
14	14-Sep	—	—	—	—	—	
15	15-Sep						
16	16-Sep	8:00	8:30	14356	14439	83	Dilbag
17	17-Sep	8:00	8:15	14439	14522	83	Dilbag
18	18-Sep	8:00	8:30	14522	14606	84	Dilbag
19	19-Sep	8:00	8:00	14606	14689	82	Dilbag
20	20-Sep	8:00	8:15	14689	14767	78	Dilbag
21	21-Sep	—	—	—	—	—	
22	22-Sep						
23	23-Sep	8:00	7:30	14767	14839	72	Dilbag
24	24-Sep	7:00	9:00	14839	14913	74	Dilbag
25	25-Sep	7:00	9:00	14913	14990	76	Dilbag
26	26-Sep	7:00	9:00	14990	15076	86	Dilbag
27	27-Sep	7:00	8:00	15076	15148	73	Dilbag
28	28-Sep	—	—	—	—	—	
29	29-Sep						
30	30-Sep	7:00	8:30	15148	15229	81	Dilbag

LOGBOOK E.T.P: IN 3574 METER - JYOTI DHAGA UDYOG PVT.LTD

39

S.No.	Date	OPERATING TIME		METER READING		TOTAL QUANTITY IN KLD	OPERATOR NAME
		ON	OFF	OPENING	CLOSING		
1	01-Oct	7:00	9:00	15229	15314	85	
2	02-Oct	7:00	9:00	15314	15387	73	Dilbag
3	03-Oct	7:00	9:00	15387	15472	85	Dilbag
4	04-Oct	7:00	8:00	15472	15545	73	Dilbag
5	05-Oct	—	—	—	—	—	
6	06-Oct						
7	07-Oct	7:00	9:00	15545	15621	76	Dilbag
8	08-Oct	7:00	9:00	15621	15708	87	Dilbag
9	09-Oct	7:00	9:00	15708	15781	72	Dilbag
10	10-Oct	7:00	9:00	15781	15847	67	Dilbag
11	11-Oct	6:00	7:15	15847	15907	59	Dilbag
12	12-Oct	—	—	—	—	—	
13	13-Oct						
14	14-Oct	7:00		15907	15987	81	Dilbag
15	15-Oct	7:00		15987	16067	80	Dilbag
16	16-Oct	7:00		16067	16152	85	Dilbag
17	17-Oct	8:00		16152	16234	82	Dilbag
18	18-Oct	8:00	—	—	—	—	
19	19-Oct	—	—	—	—	—	
20	20-Oct						
21	21-Oct	7:00	—	—	—	—	
22	22-Oct	7:00	9:00	16234	16319	85	Dilbag
23	23-Oct	7:00	9:00	16319	16412	93	Dilbag
24	24-Oct	7:00	9:00	16412	16501	88	Dilbag
25	25-Oct	7:00	9:00	16501	16565	65	Dilbag
26	26-Oct	—	—	—	—	—	
27	27-Oct						
28	28-Oct	7:00	9:00	16565	16645	80	Dilbag
29	29-Oct	7:00	8:00	16645	16724	79	Dilbag
30	30-Oct	7:00	7:00	16724	16783	58	Dilbag
31	31-Oct	—	—	—	—	—	

LOGBOOK E.T.P. INLET METER - JYOTI DHAGA UDYOG PVT.LTD

S.No.	Date	OPERATING TIME		METER READING		TOTAL QUANTITY IN KLD	OPERATOR NAME
		ON	OFF	OPENING	CLOSING		
1	01-Nov	—	—	—	—	—	
2	02-Nov	—	—	—	—	—	
3	03-Nov	—	—	—	—	—	
4	04-Nov	7.00	8.00	16783	16861	79	Dilbag
5	05-Nov	7.00	8.00	16861	16931	70	Dilbag
6	06-Nov	7.00	8.30	16931	17004	72	Dilbag
7	07-Nov	7.00	8.00	17004	17075	72	Dilbag
8	08-Nov	7.00	8.00	17075	17135	60	Dilbag
9	09-Nov	—	—	—	—	—	
10	10-Nov	—	—	—	—	—	
11	11-Nov	8.00	4.30	17135	17215	79	Dilbag
12	12-Nov	8.00	5.00	17215	17293	78	Dilbag
13	13-Nov	8.00	8.30	17293	17377	84	Dilbag
14	14-Nov	7.00	9.00	17377	17450	73	Dilbag
15	15-Nov	7.00	5.30	17450	17506	56	Dilbag
16	16-Nov	—	—	—	—	—	
17	17-Nov	—	—	—	—	—	
18	18-Nov	7.00	8.15	17506	17578	73	Dilbag
19	19-Nov	7.00	8.15	17578	17651	73	Dilbag
20	20-Nov	7.00	9.00	17651	17723	72	Dilbag
21	21-Nov	7.00	9.00	17723	17792	69	Dilbag
22	22-Nov	7.00	6.00	17792	17838	46	Dilbag
23	23-Nov	—	—	—	—	—	
24	24-Nov	—	—	—	—	—	
25	25-Nov	7.00	6.30	17838	17908	70	Dilbag
26	26-Nov	7.00	7.00	17908	17977	69	Dilbag
27	27-Nov	6.45	9.15	17977	18062	85	Dilbag
28	28-Nov	7.00	8.00	18062	18148	85	Dilbag
29	29-Nov	7.00	7.00	18148	18197	51	Dilbag
30	30-Nov	—	—	—	—	—	

LOGBOOK E.T.P: INLET METER - JYOTI DHAGA UDYOG PVT.LTD

S.No.	Date	OPERATING TIME		METER READING		TOTAL QUANTITY IN KLD	OPERATOR NAME
		ON	OFF	OPENING	CLOSING		
1	01-Dec	—	—	—	—	—	
2	02-Dec	7.00	8.15	18197	18279	82	
3	03-Dec	7.00	8.30	18279	18362	83	Dilbag
4	04-Dec	7.00	8.30	18362	18445	83	Ashu
5	05-Dec	7.00	8.15	18445	18526	81	Dilbag
6	06-Dec	7.00	8.15	18526	18573	46	Dilbag
7	07-Dec	—	—	—	—	—	
8	08-Dec	—	—	—	—	—	
9	09-Dec	7.00	8.00	18573	18654	81	Ashu
10	10-Dec	7.00	9.00	18654	18735	81	
11	11-Dec	7.00	8.30	18735	18822	88	Dilbag
12	12-Dec	7.00	9.00	18822	18898	75	Ashu
13	13-Dec	7.00	7.15	18898	18944	46	Dilbag
14	14-Dec	—	—	—	—	—	Dilbag
15	15-Dec	—	—	—	—	—	
16	16-Dec	7.00	2.15	18944	18980	36	Ashu
17	17-Dec	7.00	9.00	18980	19063	83	
18	18-Dec	7.00	9.00	19063	19135	73	Dilbag
19	19-Dec	7.00	9.15	19135	19209	74	Ashu
20	20-Dec	7.00	6.15	19209	19252	43	Dilbag
21	21-Dec	—	—	—	—	—	Ashu
22	22-Dec	—	—	—	—	—	
23	23-Dec	7.00	6.00	19252	19325	73	
24	24-Dec	7.00	5.30	19325	19360	35	Dilbag
25	25-Dec	7.00	5.30	19360	19409	49	Ashu
26	26-Dec	7.00	4.30	19409	19446	37	Dilbag
27	27-Dec	7.00	5.45	19446	19488	42	Ashu
28	28-Dec	—	—	—	—	—	Dilbag
29	29-Dec	—	—	—	—	—	
30	30-Dec	7.00	8.30	19488	19566	78	
31	31-Dec	7.00	8.30	19566	19637	71	Ashu

LOGBOOK E.T.P: INDIAN METER - JYOTI DHAGA UDYOG PVT.LTD

S.No.	Date	OPERATING TIME		METER READING		TOTAL QUANTITY IN KLD	OPERATOR NAME
		ON	OFF	OPENING	CLOSING		
1	01-Jan	7.00	8.30	19637	19717	80	Dilbag
2	02-Jan	7.00	8.30	19717	19788	71	Dilbag
3	03-Jan	7.00	9.30	19788	19828	40	Dilbag
4	04-Jan	—	—	—	—	—	Dilbag
5	05-Jan	—	—	—	—	—	
6	06-Jan	7.00	8.30	19828	19899	72	Dilbag
7	07-Jan	7.00	7.30	19899	19969	70	Dilbag
8	08-Jan	8.00	8.30	19969	20045	76	Dilbag
9	09-Jan	8.00	8.45	20045	20114	69	Dilbag
10	10-Jan	7.00	7.15	20114	20161	47	Dilbag
11	11-Jan	—	—	—	—	—	
12	12-Jan	—	—	—	—	—	
13	13-Jan	7.00	7.45	20161	20238	77	Dilbag
14	14-Jan	7.00	7.30	20238	20310	72	Dilbag
15	15-Jan	7.00	7.30	20310	20386	76	Dilbag
16	16-Jan	7.00	7.15	20386	20461	75	Dilbag
17	17-Jan	7.00	6.15	20461	20507	47	Dilbag
18	18-Jan	—	—	—	—	—	
19	19-Jan	—	—	—	—	—	
20	20-Jan	7.00	7.30	20507	20577	70	Dilbag
21	21-Jan	7.00	7.30	20577	20650	73	Dilbag
22	22-Jan	7.00	7.00	20650	20719	69	Dilbag
23	23-Jan	7.00	7.30	20719	20794	75	Dilbag
24	24-Jan	7.00	6.00	20794	20843	49	Dilbag
25	25-Jan	—	—	—	—	—	Dilbag
26	26-Jan	—	—	—	—	—	
27	27-Jan	7.00	7.30	20843	20913	70	Dilbag
28	28-Jan	7.00	7.45	20913	20986	73	Dilbag
29	29-Jan	7.00	7.45	20986	21052	66	Dilbag
30	30-Jan	7.00	7.30	21052	21123	71	Dilbag
31	31-Jan	7.30	6.00	21123	21168	45	Dilbag

LOG BOOK E.T.P. WORKING

3578

43

S.No.	Date	OPERATING HOURS		PH	FLOW		CHEMICAL CONCENTRATION				Energy Miter Reading		PH VALUE (7-8)	OPERATOR NAME
		ON	OFF		Inlet	Inlet (T)	TOTAL FLOW	F.Selphet (2KGS.)	JLY 100 GMS.	876	OPENING	CLOSING		
1	01-May	7:30	7:00	9:00	12602	12673	71	18	500	1kg	18996.6	19054.2	7.2	Dilbaag
2	02-May	7:00	6:30	9:00	12673	12738	65	21	500	1kg	19054.2	19114.2	7.0	Dilbaag
3	03-May	7:30	7:00	9:00	12738	12808	70	18	500	1kg	19114.2	19172.0	7.2	Dilbaag
4	04-May						of							
5	05-May													
6	06-May	7:30	6:30	9:00	12808	12868	60	22	500	1kg	19172.0	19228.4	7.0	Dilbaag
7	07-May	7:45	6:15	9:00	12868	12913	45	17	500	1kg	19228.4	19277.2	7.2	Dilbaag
8	08-May	7:30	6:30	9:00	12913	12973	60	22	500	1kg	19277.2	19330.3	7.0	Dilbaag
9	09-May	7:45	6:45	9:00	12973	13033	60	18	500	1kg	19330.3	19386.1	7.2	Dilbaag
10	10-May	7:45	6:45	9:00	13033	13093	60	22	500	1kg	19386.1	19441.5	7.0	Dilbaag
11	11-May						of							
12	12-May													
13	13-May	8:30	6:15	9:00	13093	13143	50	17	500	1kg	19441.5	19498.3	7.2	Dilbaag
14	14-May	8:00	7:00	10:00	13143	13203	60	22	500	1kg	19498.3	19550.1	7.0	Dilbaag
15	15-May	7:15	7:00	10:00	13203	13273	70	20	500	1kg	19550.1	19609.6	7.2	Dilbaag
16	16-May	8:00	7:00	10:00	13273	13334	61	22	500	1kg	19609.6	19667.0	7.0	Dilbaag
17	17-May	7:30	5:15	10:00	13334	13385	51	17	500	1kg	19667.0	19716.2	7.2	Dilbaag
18	18-May						of							
19	19-May													
20	20-May	8:00	7:00	10:00	13385	13450	65	22	500	1kg	19716.2	19777.4	7.0	Dilbaag
21	21-May	8:00	7:15	9:00	13450	13520	70	18	500	1kg	19777.4	19837.2	7.2	Dilbaag
22	22-May	7:45	6:45	9:00	13520	13585	65	22	500	1kg	19837.2	19897.8	7.0	Dilbaag
23	23-May	8:00	7:00	9:00	13585	13645	60	17	500	1kg	19897.8	19959.0	7.2	Dilbaag
24	24-May						of							
25	25-May						of							
26	26-May													
27	27-May	9:30	6:00	9:00	13645	13689	44	17	400	1kg	19959.0	20003.4	7.0	Dilbaag
28	28-May						of							
29	29-May						of							
30	30-May	8:30	7:00	9:00	13689	13745	56	17	500	1kg	20003.4	20061.9	7.2	Dilbaag
31	31-May	8:00	7:00	9:00	13745	13805	60	21	500	1kg	20061.9	20120.2	7.0	Dilbaag

Outlet

OUTLET

LODGE BOOK E.T.P. WORKING

JULY-2024

3580

45

S.No.	Date	OPERATING HOURS		PH Inlet	FLOW		CHEMICAL CONCENTRATION				Energy Miter Reading		PH VALUE (7-8)	OPERATOR NAME
		ON	OFF		INLET	OUTLET	TOTAL FLOW	F.Selphet (2KGS.)	POLY 100 GMS.	876	OPENING	CLOSING		
1	01-Jul	8:00	8:00	10:00	14804	14871	67	18	500	1kg	21062.4	21127.7	7.2	Dilbaag
2	02-Jul	8:00	7:00	9:00	14871	14926	55	16	500	1kg	21127.7	21188.0	7.2	Dilbaag
3	03-Jul	8:00	8:00	9:00	14926	14990	64	20	500	1kg	21188.0	21254.2	7.0	Dilbaag
4	04-Jul	8:00	6:00	9:00	14990	15040	50	16	500	1kg	21254.2	21316.0	7.2	Dilbaag
5	05-Jul	8:00	8:00	9:00	15040	15107	67	21	500	1kg	21316.0	21384.8	7.0	Dilbaag
6	06-Jul						of							
7	07-Jul													
8	08-Jul	8:00	8:15	9:00	15107	15181	74	17	500	1kg	21384.8	21459.7	7.2	Dilbaag
9	09-Jul	8:00	8:15	10:00	15181	15256	75	22	500	1kg	21459.7	21525.0	7.0	Dilbaag
10	10-Jul	7:30	7:00	7:00	15256	15326	70	17	500	1kg	21525.0	21588.4	7.2	Dilbaag
11	11-Jul	8:00	7:45	10:00	15326	15393	67	21	500	1kg	21588.4	21648.5	7.0	Dilbaag
12	12-Jul	8:00	8:00	10:00	15393	15464	71	17	500	1kg	21648.5	21712.2	7.2	Dilbaag
13	13-Jul						of							
14	14-Jul													
15	15-Jul	8:00	9:00	10:00	15464	15550	86	23	500	1kg	21712.2	21787.8	7.0	Dilbaag
16	16-Jul	8:00	9:00	9:00	15550	15634	84	18	500	1kg	21787.8	21851.6	7.2	Dilbaag
17	17-Jul	8:00	9:00	9:00	15634	15712	78	22	500	1kg	21851.6	21915.5	7.0	Dilbaag
18	18-Jul	8:00	9:00	9:00	15712	15791	79	17	500	1kg	21915.5	21983.0	7.2	Dilbaag
19	19-Jul						of							
20	20-Jul						of							
21	21-Jul													
22	22-Jul	7:00	8:30	9:00	15791	15872	81	22	500	1kg	21983.0	22053.9	7.0	Dilbaag
23	23-Jul	8:00	9:15	9:00	15872	15952	80	17	500	1kg	22053.9	22127.3	7.2	Dilbaag
24	24-Jul	8:00	8:30	9:00	15952	16027	75	22	500	1kg	22127.3	22190.0	7.0	Dilbaag
25	25-Jul	7:30	8:30	9:00	16027	16110	83	18	500	1kg	22190.0	22258.2	7.2	Dilbaag
26	26-Jul						of							
27	27-Jul						of							
28	28-Jul													
29	29-Jul	8:00	8:00	9:00	16110	16192	82	22	500	1kg	22258.2	22325.1	7.0	Dilbaag
30	30-Jul	8:00	8:30	9:00	16192	16274	82	17	500	1kg	22325.1	22392.3	7.2	Dilbaag
31	31-Jul	8:00	8:30	9:00	16274	16355	81	22	500	1kg	22392.3	22458.0	7.0	Dilbaag

LODGE BOOK E.T.P. WORKING (OUTLET)

3581

46

S.No.	Date	OPERATING HOURS		PH inlet	FLOW		CHEMICAL CC				Energy Miter Reading		PH VALUE (7-8)	OPERATOR NAME
		ON	OFF		.LET	OUTLET	TOTAL FLOW	F.Sulphet (2KGS.)	POLY 100 GMS.	876	OPENING	CLOSING		
1	01-Aug	8:00	6:30	9	16355	16418	63	15	500	1152	22458.7	22515.5	7.2	DL
2	02-Aug	8:00	10:00	9	16418	16459	41	24	500	1	22515.5	22585.0	7.0	DL
3	03-Aug	-	-	-	-	-	-	-	-	-	-	-	-	-
4	04-Aug	-	-	-	-	-	-	-	-	-	-	-	-	-
5	05-Aug	7:45	9:00	9	16459	16523	74	17	500	1	22585.0	22655.0	7.2	Dillman
6	06-Aug	8:00	9:00	9	16523	16614	82	22	500	1	22655.0	22726.3	7.0	Dillman
7	07-Aug	8:00	9:00	9	16614	16687	73	17	500	1	22726.3	22789.7	7.2	Dillman
8	08-Aug	8:00	8:00	9	16687	16753	65	20	500	1	22789.7	22852.0	7.0	Dillman
9	09-Aug	8:00	9:00	9	16753	16813	66	17	500	1	22852.0	22916.8	7.2	Dillman
10	10-Aug	-	-	-	-	-	-	-	-	-	-	-	-	-
11	11-Aug	-	-	-	-	-	-	-	-	-	-	-	-	-
12	12-Aug	8:00	9:00	9	16813	16887	74	19	500	1	22916.8	22981.3	7.1	DL
13	13-Aug	8:00	8:00	9	16887	16956	69	15	500	1	22981.3	23047.3	7.3	Dillman
14	14-Aug	8:00	7:00	9	16956	17020	64	18	500	1	23047.3	23105.5	7.1	Dillman
15	15-Aug	-	-	4	17	-	-	-	-	-	-	-	-	-
16	16-Aug	8:00	7:20	9	17020	17081	61	15	500	1	23105.5	23163.6	7.3	Dillman
17	17-Aug	8:00	9:00	9	17081	17147	66	21	-	1	23163.6	23227.1	7.1	DL
18	18-Aug	-	-	-	-	-	-	-	-	-	-	-	-	-
19	19-Aug	-	-	-	-	-	-	-	-	-	-	-	-	-
20	20-Aug	8:00	7:20	9	17147	17213	66	16	500	1	23227.1	23286.6	7.3	Dillman
21	21-Aug	8:00	8:00	9	17213	17286	73	21	500	1	23286.6	23352.2	7.1	Dillman
22	22-Aug	8:00	8:00	9	17286	17357	71	22	500	1	23352.2	23415.8	7.0	DL
23	23-Aug	8:00	8:00	9	17357	17433	75	16	500	1	23415.8	23485.5	7.4	Dillman
24	24-Aug	-	-	-	-	-	-	-	-	-	-	-	-	-
25	25-Aug	-	-	-	-	-	-	-	-	-	-	-	-	-
26	26-Aug	8:00	8:00	9	17433	17507	74	18	500	1	23485.5	23553.7	7.2	Dillman
27	27-Aug	8:00	8:00	9	17507	17585	78	21	500	1	23553.7	23622.6	7.2	DL
28	28-Aug	8:00	8:00	9	17585	17649	63	18	500	1	23622.6	23689.1	7.3	Dillman
29	29-Aug	8:00	8:00	9	17649	17719	70	18	500	1	23689.1	23747.1	7.1	Dillman
30	30-Aug	8:00	8:00	9	17719	17782	64	21	500	1	23747.1	23811.8	7.3	DL
31	31-Aug	8:00	8:00	4	-	-	-	17	500	1	-	-	-	-

LODGE BOOK OF WORKING (OUTLET)

3582

S.No.	Date	OPERATING HOURS		PH inlet	FLOW		CHEMICAL CONSUMPTION				Energy Miter Reading		PH VALUE (7-8)	OPERATOR NAME
		ON	OFF		INLET	OUTLET	TOTAL FLOW	F.Selphet (ZKGS.)	POLY 100 GMS.	876	OPENING	CLOSING		
1	01-Sep													
2	02-Sep	8:00	8:00	9:00	17782	17860	77	21	500	1kg	23811.8	23877.2	7.1	Dilbar
3	03-Sep	8:00	8:00	9:00	17860	17931	72	17	500	1kg	23877.2	23939.2	7.3	Dilbar
4	04-Sep	8:00	8:00	9:00	17931	18001	69	21	500	1kg	23939.2	24002.9	7.1	Dilbar
5	05-Sep	8:00	8:30	9:00	18001	18074	73	17	500	1kg	24002.9	24067.2	7.3	Dilbar
6	06-Sep	8:00	8:30	9:00	18074	18111	37	21	500	1kg	24067.2	24122.0	7.1	Dilbar
7	07-Sep													
8	08-Sep													
9	09-Sep	8:00	8:30	9:00	18111	18182	72	17	500	1kg	24122.0	24186.1	7.3	Dilbar
10	10-Sep	8:00	8:30	9:00	18182	18255	72	21	500	1kg	24186.1	24250.0	7.1	Dilbar
11	11-Sep	8:00	8:30	9:00	18255	18324	69	17	500	1kg	24250.0	24312.7	7.3	Dilbar
12	12-Sep	8:00	8:15	9:00	18324	18393	70	21	500	1kg	24312.7	24374.6	7.1	Dilbar
13	13-Sep													
14	14-Sep													
15	15-Sep													
16	16-Sep	8:00	8:30	9:00	18393	18468	75	21	500	1kg	24374.6	24438.6	7.0	Dilbar
17	17-Sep	8:00	8:15	9:00	18468	18541	73	16	500	1kg	24438.6	24499.0	7.2	Dilbar
18	18-Sep	8:00	8:30	9:00	18541	18615	74	21	500	1kg	24499.0	24562.9	7.0	Dilbar
19	19-Sep	8:00	8:00	9:00	18615	18689	74	20	500	1kg	24562.9	24627.8	7.0	Dilbar
20	20-Sep	8:00	8:15	9:00	18689	18758	69	17	500	1kg	24627.8	24702.0	7.2	Dilbar
21	21-Sep													
22	22-Sep													
23	23-Sep	8:00	7:30	9:00	18758	18823	65	20	500	1kg	24702.0	24765.7	7.0	Dilbar
24	24-Sep	7:00	9:00	9:00	18823	18888	65	18	500	1kg	24765.7	24832.0	7.2	Dilbar
25	25-Sep	7:00	9:00	9:00	18888	18956	68	22	500	1kg	24832.0	24897.4	7.0	Dilbar
26	26-Sep	7:00	9:00	9:00	18956	19033	76	18	500	1kg	24897.4	24963.3	7.2	Dilbar
27	27-Sep	7:00	8:00	9:00	19033	19096	63	21	500	1kg	24963.3	25025.5	7.0	Dilbar
28	28-Sep													
29	29-Sep													
30	30-Sep	7:00	8:30	9:00	19096	19168	72	18	500	1kg	25025.5	25089.6	7.2	Dilbar

LOGS BOOK E.T.P. WORKING (OUTLET)

3585

50

S.No.	Date	OPERATING HOURS		PH inlet	FLOW		CHEMICAL CONSUMPTION				Energy Meter Reading		PH VALVE (P-S)	OPERATOR NAME	
		ON	OFF		ET	OT	TOTAL FLOW	F.Solvent (L/KGS)	ACRYL 100 GMS	SPS	OPENING	CLOSING			
1	01-Dec														
2	02-Dec	7:00	8:15	9:00	21802	21875	73	17	500	14	27647.1	27711.0	7.2	Dillman	
3	03-Dec	7:00	8:30	9:00	21875	21948	73	22	500	14	27711.0	27774.8	7.2	Dillman	
4	04-Dec	7:00	8:30	9:00	21948	22021	73	18	500	14	27774.8	27838.9	7.2	Dillman	
5	05-Dec	7:00	8:15	9:00	22021	22094	73	22	500	14	27838.9	27902.9	7.0	Dillman	
6	06-Dec	7:00	8:15	9:00	22094	22135	41	17	500	14	27902.9	27966.0	7.2	Dillman	
7	07-Dec														
8	08-Dec														
9	09-Dec	7:00	8:00	9:00	22135	22207	72	22	700	14	27966.0	28030.6	7.0	Dillman	
10	10-Dec	7:00	9:00	9:00	22207	22280	73	17	500	14	28030.6	28094.0	7.2	Dillman	
11	11-Dec	7:00	8:30	9:00	22280	22358	78	21	600	14	28094.0	28158.8	7.0	Dillman	
12	12-Dec	7:00	9:00	9:00	22358	22425	67	18	600	14	28158.8	28222.5	7.2	Dillman	
13	13-Dec	7:00	7:15	9:00	22425	22466	41	18	500	14	28222.5	28286.2	7.2	Dillman	
14	14-Dec														
15	15-Dec														
16	16-Dec	9:00	2:15	9:00	22466	22499	33	28	500	14	28286.2	28350.5	7.2	Dillman	
17	17-Dec	7:00	9:00	9:00	22499	22573	74	21	600	14	28350.5	28414.4	7.0	Dillman	
18	18-Dec	7:00	9:00	9:00	22573	22637	64	18	600	14	28414.4	28478.1	7.2	Dillman	
19	19-Dec	7:00	9:15	9:00	22637	22702	65	21	600	14	28478.1	28542.2	7.2	Dillman	
20	20-Dec	7:00	6:15	9:00	22702	22739	38	16	500	14	28542.2	28606.4	7.2	Dillman	
21	21-Dec														
22	22-Dec														
23	23-Dec	7:00	6:00	9:00	22739	22803	64	17	400	14	28606.4	28670.5	7.0	Dillman	
24	24-Dec	7:00	5:30	9:00	22803	22834	31	14	400	14	28670.5	28734.0	7.2	Dillman	
25	25-Dec	7:00	5:30	9:00	22834	22879	44	17	400	14	28734.0	28798.6	7.0	Dillman	
26	25-Dec	7:00	4:30	9:00	22879	22911	33	13	400	14	28798.6	28862.2	7.2	Dillman	
27	27-Dec	7:00	5:45	9:00	22911	22947	36	18	500	14	28862.2	28926.8	7.0	Dillman	
28	28-Dec														
29	29-Dec														
30	30-Dec	7:00	8:30	9:00	22947	23016	69	16	600	14	28926.8	28990.0	7.2	Dillman	
31	31-Dec	7:00	8:30	9:00	23016	23086	64	20	500	14	28990.0	29054.7	7.0	Dillman	

3586
 LODGE BOOK E.T.P. WORKING (OUTLET)

S.No.	Date	OPERATING HOURS		PH inlet	FLOW		CHEMICAL SUMPTION				Energy Miter Reading		PH VALUE (7-8)	OPERATOR NAME
		ON	OFF		INLET	OUTLET	TOTAL FLOW	F.Selphet (2KGS.)	POLY 100 GMS.	876	OPENING	CLOSING		
1	01-Jan	7:00	8:30	9:00	23080	23150	70	17	600	1 1/2	28932.1	28996.0	7.2	Rk
2	02-Jan	7:00	8:30	9:00	23150	23213	63	21	500	1 1/2	28996.0	29055.2	7.0	Rk
3	03-Jan	7:00	9:30	9:00	23213	23248	35	17	600	1 1/2	29055.2	29124.5	7.2	Dilbon
4	04-Jan													
5	05-Jan													
6	06-Jan	7:00	8:30	9:00	23248	23313	65	21	500	1 1/2	29124.5	29188.0	7.0	Dilbon
7	07-Jan	7:00	7:30	9:00	23313	23375	63	20	700	1 1/2	29188.0	29245.0	7.0	Rk
8	08-Jan	8:00	8:30	9:00	23375	23442	67	22	700	1 1/2	29245.0	29310.0	7.0	Dilbon
9	09-Jan	8:00	8:45	9:00	23442	23504	62	17	600	1 1/2	29310.0	29376.0	7.2	Dilbon
10	10-Jan	7:00	7:15	9:00	23504	23546	42	20	500	1 1/2	29376.0	29429.5	7.0	Dilbon
11	11-Jan													
12	12-Jan													
13	13-Jan	7:00	7:45	9:00	23546	23615	69	17	600	1 1/2	29429.5	29483.3	7.2	Rk
14	14-Jan	7:00	7:30	9:00	23615	23679	64	21	500	1 1/2	29483.3	29543.0	7.0	Dilbon
15	15-Jan	7:00	7:30	9:00	23679	23746	67	17	500	1 1/2	29543.0	29602.2	7.2	Dilbon
16	16-Jan	7:00	7:15	9:00	23746	23814	67	20	500	1 1/2	29602.2	29661.9	7.0	Rk
17	17-Jan	7:00	6:15	9:00	23814	23855	42	15	500	1 1/2	29661.9	29712.6	7.2	Rk
18	18-Jan													
19	19-Jan													
20	20-Jan	7:00	7:30	9:00	23855	23919	63	21	500	1 1/2	29712.6	29769.0	7.0	Dilbon
21	21-Jan	7:00	7:30	9:00	23919	23983	65	17	500	1 1/2	29769.0	29826.1	7.2	Dilbon
22	22-Jan	7:00	8:00	9:00	23983	24046	62	21	500	1 1/2	29826.1	29882.9	7.0	Rk
23	23-Jan	7:00	7:30	9:00	24046	24112	66	16	500	1 1/2	29882.9	29939.4	7.2	Dilbon
24	24-Jan	7:00	7:30	9:00	24112	24154	43	20	500	1 1/2	29939.4	29993.9	7.0	Dilbon
25	25-Jan													
26	26-Jan													
27	27-Jan	7:00	7:30	9:00	24154	24216	62	17	500	1 1/2	29993.9	30051.3	7.2	Dilbon
28	28-Jan	7:00	7:45	9:00	24216	24281	65	21	500	1 1/2	30051.3	30110.8	7.1	Dilbon
29	29-Jan	7:00	7:45	9:00	24281	24341	60	17	500	1 1/2	30110.8	30173.0	7.3	Dilbon
30	30-Jan	7:00	6:15	9:00	24341	24405	65	19	500	1 1/2	30173.0	30226.1	7.0	Rk
31	31-Jan	7:30	6:00	9:00	24405	24446	41	14	500	1 1/2	30226.1			

VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 622 OF 2024

IN RE:-

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA & ORS.

...RESPONDENTS

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: siddharth.batra@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 22nd day of May 2025

Accepted, identified and certified subjected to the terms of the fees.


[SIDDHARTH BATRA] [ARCHNA YADAV]


Client
Director


[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]
Advocates



JYOTI DHAGA UDYOG PVT. LTD.

MFG. OF ALL KINDS OF HAND & MACHINE EMBROIDERY YARN

Regd. Off. : A-95, Mangol Puri Industrial Area, Phase-II, New Delhi-110034

CIN : U17121DL2006PTC148733 GST No.: 07AABCJ6799H1Z2

Ph.: 011-27035141-42, 27028433, 47510715

E-mail : info@manishthreads.com

Ref. No.

Date

CERTIFIED TRUE COPY OF THE RESOLUTION PASSED IN THE BOARD MEETING OF JYOTI DHAGA UDYOG PRIVATE LIMITED ("THE COMPANY") HELD ON FEB 19TH, 2025 AT MANGOL PURI INDL. AREA PHASE-II, NEW DELHI, INDIA

RESOLVED THAT **Mr. Harish Singh Sirari**, be and is hereby authorized on behalf of **M/S JYOTI DHAGA UDYOG PVT LTD.** to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the M/S JYOTI DHAGA UDYOG PVT.LTD.

RESOLVED FURTHER THAT **Mr. Harish Singh Sirari** is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

RESOLVED FURTHER THAT all actions taken by **Mr. Harish Singh Sirari** in connection with the above matters be and are hereby ratified and confirmed by the M/S JYOTI DHAGA UDYOG PVT.LTD.

RESOLVED FURTHER THAT a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference.

//Certified True Copy//

For Jyoti Dhaga Udyog Pvt. Ltd. For Jyoti Dhaga Udyog Pvt. Ltd. For Jyoti Dhaga Udyog Pvt. Ltd.


Director


Director


Director

Mahendra Singh Sirari

(Chairman)

DIN: 01175012

Arun Sirari

(Director)

DIN: 07812446

Harish Singh Sirari

(Director)

DIN: 01175028



भारत सरकार
GOVERNMENT OF INDIA



हरीश सिंह सिरारी
Harish Singh Sirari
जन्म तिथि/ DOB: 06/03/1971
पुरुष / MALE



3387

मेरा आधार, मेरी पहचान
USE FOR NGT CASE ONLY



भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

पता:

S/O खीम सिंह सिरारी,
379, भेरा एन्क्लेव, पश्चिम
विहार, सुंदर विहार, पश्चिम
दिल्ली,
दिल्ली - 110087

Address:

S/O Khim Singh Sirari, 379,
Bhera Enclave, Paschim Vihar,
Sunder Vihar, West Delhi,
Delhi - 110087

Harish

3387

MEERA AADHAAR, MERI PEHACHAN

Advance service copies of short reply on behalf of Respondent Nos. 9, 17, 18, 28, 50, 53, 57, 65 & 76 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Fri, May 23, 2025 at 1:06 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Rhythm Katyal <rhythm.katyal@satramdass.com>, Archana Yadav <archana.yadav@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>

-  Paperbook-NGT Reply-R65 Vardhman Gar
Tex_Redacted.pdf
-  Paperbook-NGT Reply-R76 Nutex or Prince Dyeing
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_Redacted.pdf
-  Paperbook-NGT Reply-R18 Komal
Textiles_Redacted.pdf

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 9, 17, 18, 28, 50, 53, 57, 65 & 76 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

Vijay Kumar
Office Manager

SDB
SATRAM DASS B & CO.
ADVOCATES
8A Sagar Apartment
6 Tilak Marg
New Delhi - 110001
Landline - +91-11-47046111
vijay.kumar@satramdass.com

Satram Dass B & Co. made the following annotations

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3 attachments

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